

Money Circulation Scheme as defined in the said Act. The implementation of the central Act has been vested with the respective State Governments. There is no proposal to set up a central institution to enforce the provisions of the Act. However, the Central Economic Intelligence Bureau (CEIB) has been suggested to co-ordinate with the concerned State agencies, undertake some sample studies of Multi-Level Marketing (MLM)/Money Circulation Schemes, and share the result of such studies with the concerned regulators.

**Expansion of sectors covered by CCI**

380. SHRI A. ELAVARASAN: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Government has decided to bring all sectors including telecom and banking under the ambit of the Competition Commission of India (CCI);

(b) if so, the details thereof;

(c) whether the Department of Financial Services and the Department of Telecommunications have sought an exemption stating that RBI and TRAI have sufficient expertise to deal with cartelisation, monopolistic behaviour or unfair competition;

(d) if so, the details thereof;

(e) whether the Ministry has also suggested to set up an empowered cabinet committee on competition to resolve conflict between regulators; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) The Competition Act, 2002 does not provide exemption to any sector including telecom and banking sectors from its ambit.

(c) and (d) Department of Financial Services has approached this Ministry for granting exemption to loss making and failing organizations in the insurance sector and the banking sector from the purview of Competition Act, 2002. However, no such specific communication has been received from Department of Telecommunication seeking exemption in Telecom Sector.

(e) and (f) In the proposed Draft National Competition Policy, a Cabinet Committee on Competition has been proposed to *inter-alia* look into conflicts between regulators. The draft policy is at consultations stage at present.